

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
2. Mr. Arun Kumar Dubey, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro.
3. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
4. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
5. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
6. Mr. Krishna Lohra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Chaibasa (Chakradharpur).
7. Mr. Shera Samson Turkey, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
8. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
10. Ms. Sushila Soreng, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Daltonganj.
11. Mr. Ravi Shankar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
12. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Ms. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
14. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar.
15. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
16. Ms. Sangita, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
17. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (Madhupur).
18. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
19. Ms. Angelina John, Civil Judge (Sr. Div.)-cum-J.M.-cum-Spl. Judge Eco. Offences, Dhanbad.
20. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
21. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
22. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
23. Mr. Rajesh Srivastava, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dumka.
24. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
25. Mr. Kumar Vipul, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
26. Mr. Rajendra Prasad, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
27. Mr. Rakesh Raushan, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
28. Mr. Kamlesh Behra, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
29. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
30. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
31. Ms. Santoshini Murmu, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
32. Mr. Shashi Bhushan Sharma, Chief Judicial Magistrate, Godda.
33. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
34. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
35. Ms. Moumita Guin, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
36. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
37. Ms. Tanvee, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
38. Mr. Vivek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Abhishek Prasad, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur.
41. Mr. Bishwanath Oraon, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
42. Ms. Avanika Gautam, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
43. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Ms. Shilpa Murmu, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Adnan Aquib, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Ashok Kumar No. IV, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur (Ghatshila).
48. Md. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
49. Mr. Arjun Saw, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti.
50. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Koderma.
51. Ms. Pragya Bajpai, Civil Judge (Sr. Div.)-cum-J.M., Koderma.

52. Ms. Kumari Jiv, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Latehar.
53. Ms. Meenakshi Mishra, Civil Judge (Sr. Div.)-cum-J.M., Latehar.
54. Mr. Abhishek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
55. Mr. Sanjit Kumar Chandra, Chief Judicial Magistrate, Pakur.
56. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
57. Mr. Manoj Kumar Ram, Chief Judicial Magistrate, Ramgarh.
58. Mr. Shivendu Dwivedi, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
59. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
60. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
61. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
62. Mr. Manish Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Manish Kumar Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Ravi Narayan, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ranchi.
65. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Mr. Sindhu Nath Lamay, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj.
67. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
68. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).
69. Ms. Anamika Kisku, Civil Judge (Sr. Div.)-cum-J.M., Seraikella-Kharsawan.
70. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella-Kharsawan (Chandil).
71. Ms. Nitasha Barla, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega

Sub.- Nomination of Judicial Officers for attending Two days **Refresher Training programme on Criminal Laws for Civil Judge (Sr. Div.) (R-6) (half of the cadre, 1st batch)**, scheduled to be held on **19th & 20th July, 2025 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training programme on Criminal Laws for Civil Judge (Sr. Div.) (R-6) (half of the cadre, 1st batch)**, scheduled to be held on **19th & 20th July, 2025 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme and directed to send your itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

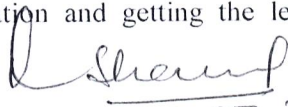
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 2856 /Apptt.

Dated, Ranchi, the 02/07/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 543/JAJ dated 19.06.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


01.07.25
Registrar (Administration)